

**IN THE COURT OF THE DISTRICT AND SESSIONS JUDGE,  
YADGIRI.**

**TENDER NOTIFICATION NO. 1 / 2018,  
DATED : 10.08.2018.**

**Sub** : Calling of Re-tender for running canteen at  
Shorapur Court Complex - Reg.....

**Ref** : 1) Ltr. No. LCA-I/Misc.118/2016, Dtd :  
11.01.2017 of the Hon'ble High Court of  
Karnataka, Bengaluru.  
2) Ltr. No. LCA-I/Misc.118/2016, Dtd :  
25.07.2018 of the Hon'ble High Court of  
Karnataka, Bengaluru.

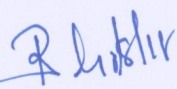
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The sealed tenders are invited from the eligible persons to run the **CANTEEN** in the Court Premises at **Shorapur** measuring 65.60 X 36.08 Sq. Ft. (2366.84 Sq. Ft.) on monthly rent of **Rs. 09,300/-** for a period of one year i.e. 2018 - 2019 with the following conditions :

- 1) The applicant must have license from the Corporation to run the Canteen on rental basis.
- 2) Experience.
- 3) Run the Canteen from 7.00 a.m. to 6.30 p.m.
- 4) Pay the Electricity and Water Charges.
- 5) The applicant shall execute an agreement abiding to the terms and conditions to be imposed by the District Judge and should also adhere to the other conditions that may be stipulated from time to time by the District Judge.
- 6) The undersigned has got power of rejecting or accepting the tender without assigning any reasons.

The sealed tender cover should reach this office on or before **10.09.2018** by **5.00 p.m.**

The sealed tender cover will be opened in the presence of tenderers or their representatives if any in the chamber of the undersigned on **10.09.2018** at **5.00 p.m.**

  
**District & Sessions Judge  
& Tender Bulletin Officer,  
Yadgiri.**

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